

have had to take back their material with substantial loss.

(c) A departmental enquiry has been instituted by the MEL Management on the export deal and based on this report necessary action steps will be taken to avoid recurrence of such quality complaints. MEL has also initiated action against M/S. SGS India Pvt. Ltd. for giving wrong clearance for despatch of the material.

#### Violation of F.E.R.A.

10498. SHRI PARASRAM BHARDWAJ : Will the Minister of FINANCE be pleased to state:

(a) the amount of foreign exchange repatriated to India by NRIs during the last three years;

(b) the number of cases of FERA violations detected and the amounts involved during the above period; and

(c) the steps taken by Government to recover the amount?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The details of private transfer receipts which, inter alia, include remittances received from non-residents of Indian nationality are as under:

<i>Year</i>	<i>Rupees in Crores</i>
<i>1</i>	<i>2</i>
1985-86	2716
1986-87	2991
1987-88	3533

(b) The number of cases detected under FERA and the amount involved are detailed below:

<i>Year</i>	<i>No. of SCN issued</i>	<i>Amount involved in SCNs</i>
<i>1</i>	<i>2</i>	<i>3</i>
1986-87	6278	Rs. 40.87 crores
1987-88	8509	Rs. 203.48 crores
1988-89	5077	Rs. 166.35 crores

(c) Provisions of FERA provides for adjudication proceedings as well as prosecution for violation of Act. On completion of investigations, action as warranted under law is taken.

#### International Film Festival Bombay

10499. SHRI SANAT KUMAR MANDAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Bombay International Film Festival for documentary and short films, originally scheduled to be organised once a year, will now be held biennially;

(b) if so, the rationale behind this decision;

(c) the estimated expenditure involved on holding the biennial film festival.

(d) whether this festival would be held in Calcutta at least once a year, when this city, once the cultural centre of the film industry, has got the necessary infrastructure for this purpose; and

(e) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir. The Government has now taken the decision to hold the International Film Festival for documentary and short films once in every two years or biennially.

(b) This decision was taken in view of the financial constraints of the 8th Five Year Plan.

In addition, it is felt that it would be better to alternate this festival with the International Children's Film Festival.

(c) The tentative expenditure for festivals in 1992 and 1994 is estimated as Rs. 62 lakhs and Rs. 71 lakhs respectively.

(d) The Government has decided to hold the festival biennially. Therefore the question of holding the Film Festival in Calcutta at least once a year does not arise.

However the question of holding the Film Festival in Calcutta in rotation will be given due consideration by the Ministry at the appropriate time.

(e) Does not arise.

[*Translation*]

### Schemes of UCO Bank

10500. PROF. RASA SINGH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) the investment made by the UCO Bank in different Schemes during the last three years, scheme-wise;

(b) the number of branches of this Bank in Rajasthan, district-wise;

(c) the deposits of this Bank in Rajasthan and the amount of loans given in the State during last three years;

(d) the names of the schemes under poverty alleviation programmes being operated by the Bank in the State and the number of beneficiaries thereunder during the last three years;

(e) whether Government have received complaints about mismanagement in this Bank; and

(f) if so, the details thereof and the action proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) UCO Bank has reported that during the years 1986-87, 1987-88 and 1988-89 following investments had been made by the bank in different schemes:

<i>Name of the Scheme</i>	<i>Amount Sanctioned (Rs. in lakhs)</i>		
	<i>1986-87</i>	<i>1987-88</i>	<i>1988-89</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
IRDP	1972	3310	2219